

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
2	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100074/2015	The State Antop Hill P.S Vs Mohd. Shakil Abdul Sattar Sayyed	
4	SESSIONS CASE	100045/2016	The State of Nirmal Nagar Police Station Vs SHASHI SHANKAR @ THALLU RAMSUMER SINGH.	
5	SESSIONS CASE	100319/2017	D.B.MARG POLICE STATION Vs SMT. REENA DILIP GUPTA AND ORS.03	
<u>EVIDENCE</u>				
6	SESSIONS CASE	100550/2017	The State Vakola Police Station Vs Siddhant Dyaneshwar Ganore	
<u>CHARGE</u>				
7	SESSIONS CASE	1000414/2018	The State of Maharashtra- Shivaji Nagar P. Stn. Vs Tazeem Vakil Shaikh and Other 1	z
8	SESSIONS CASE	1000549/2018	The State Santacruz Police Station Vs Ashish Yogeshwar Mesharm	APP
9	SESSIONS CASE	1000587/2018	The State of Mahim P. Stn. Vs Govind Salba Kale	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100685/2019	The State of Maharashtra - Agripada Police Station Vs Sharadaprasad Rambali Bind	PP
<u>REPLY/SAY</u>				
11	SESSIONS CASE	100572/2017	The State Khar Police Station Vs Dhiraj Jivachh Das and other	
12	M A IN ABA	100554/2019	Shilpi Gandhi Khutale Vs Khar Police Station	Chetan Hadolikor
13	ABA	101056/2020	Kuldeep Madhukar Sawant Vs The State Of Nehru Nagar Police Station	Ramji B Gupta
<u>APPEARANCE</u>				
14	SESSIONS CASE	100037/2020	The state of Maharashtra - Mulund Police Station Vs Narayandas Chetandas Dargad and other 02	APP
15	SESSIONS CASE	100134/2020	The State of Maharashtra - Mahim Police Station Vs Tushar Narendra Akre	APP
16	SESSIONS CASE	100366/2020	The State of Maharashtra - V.P. Marg Police Station Vs Aayesha Salman Ansari and other 01	APP
17	SESSIONS CASE	100525/2020	THE STATE OF MAHARASHTRA through Dr. D.B. Marg Police Station Vs Amit Prakash Khare	PP
<u>FILING SAY EXH READY</u>				
18	SESSIONS CASE	101798/2019	The State of Maharashtra - Ghatkoper Police Station Vs Rajkumar Chouberam Choursiya	APP